

DIVISION BENCH

ITEM NO.123

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 591/2023, IA No.609/2023, CONT. A. No.02/2024, IA No.109/2024 &
IA No.242/2024 IN CP (IB) No. 89/ALD/2022**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	GLOBAL NEW ENERGIES & TECHNOLOGIES V/S DIVERSIFICATION AGRICULTURE PRODUCER COMPANY LTD.
UNDER SECTION	9 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th August, 2024.

-Sd-

(Court Officer)

12th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*